

STATEMENT

(Rs. in crores)

Name of Scheme	Amount allocated 1994-95	Amount allocated 1995-96	Total	Amount utilised upto 31.3.96 as reported by State Govt.
Integrated Development of Small and Medium Towns (IDSMT) Scheme	0.71	1.10	1.81	0.17
Mega City Scheme	16.10	18.08	34.18	*79.31
Scheme for provision of Infrastructure Facilities in Displaced Persons Colonies of West Bengal	—	**20.00	20.00	1.05

* Includes expenditure against the total releases made from 1993-94 to 1995-96

** Include Rs. 2.33 crores reimbursed to Government of West Bengal against expenditure already incurred

[Translation]

Adulterated Mobil Oil

837 SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state

(a) whether the Government are aware that adulterated mobil oil is being sold in the country,

(b) if so, the details thereof;

(c) the number of persons arrested by the Government in this regard and the action taken against them; and

(d) the effective steps taken by the Government to check to selling of adulterated mobil oil in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T. R. BAALU) : (a) to (c). No complaints regarding the sale of adulterated Mobil Oil in the country have been received by the Government

However, during 1995-96, a total number of 3457 Lube samples have been drawn by the Oil Industry, out of which 131 samples have failed to meet the specifications wherein action has been initiated as per the provisions of Marketing Discipline Guidelines against the concerned dealers.

(d) To ensure that no adulterated Mobil Oil is marketed through Retail Outlets, the Oil Industry conducts surprise as well as regular checks at the Retail Outlets and draws samples for test purposes. In respect of samples not conforming to the specifications, action under Marketing Discipline Guidelines is taken.

[English]

Oil Well in Godavari Basin

838. SHRI DADA BABURAO PARANJPE : Will the PRIME MINISTER be pleased to state

(a) whether the report of the one man enquiry committee set up by the Government to go into the causes of the blow out of ONGC's well at Pasarlapudi in Krishna Godavari Basin is still under the consideration of the Government;

(b) if so, the steps taken by the Government to make public the report;

(c) the number of families displaced due to fire, and

(d) the relief given to these families by ONGC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T. R. BAALU) : (a) and (b) The Government has already considered the report of the One-man Enquiry Committee and it is not proposed to make the report public

(c) and (d). While some temporary evacuation was necessary, no family was displaced due to the blow out

Land Ceiling

839 SHRI HARIN PATHAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) whether the Union Government have any proposal under consideration to re-determine the land holding limit ceiling;